

CORRIGENDUM TO THE SCHEDULE OF VIVA-VOCE OF “NORMAL PROMOTION, 2013” PUBLISHED BY THE HON’BLE HIGH COURT, CALCUTTA ON 28.6.2013.

The present place of posting in respect of **Shri Surajit De**, at Serial No. 64, in the Schedule should be read as **“Additional District & Sessions Judge, Fast Track Court (On ad-hoc basis), now posted on deputation as Additional Registrar (Administration), Supreme Court of India, New Delhi”**, while the **Date of Viva-Voce** in respect of **Shri Paresh Chandra Karmakar**, at Serial No. 76 should be read as **23.07.2013**.

All other contents of the said Schedule shall remain intact & unchanged.

The 1st day of July, 2013.

**Sd/- S. P. Chowdhury
Registrar (Judicial Service)**